

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/699(KB)2017
IA(I.B.C)/1623(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	GREENPLY INDUSTRIES LIMITED VS SOUTHERN COOLING TOWER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

ORDER

1. None appears for SRA.
2. **IA(I.B.C)/1623(KB)2022**
 - i. Response has also not been filed in terms of order dated 23rd January, 2023.
Time to file response by SRA is extended by one week.
 - ii. Post this matter on **29/03/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**